	PENDENCY REPORT AS ON 03-02-2024			
SI No.	Case Type	Total		
1	ABLAPL- Anticipatory Bail	1957		
2	ADMLS-Admirality Suits.	10		
3	AHO-Appeal Against High Court Order.	9		
4	ARBA-Appeals under Arbitration Conciliation Act	177		
5	ARBP(ICA)-Application Us 34 of the Act involving	2		
	International Commercial Arbitration			
6	ARBP-Petitions under Arbitration and Conciliation Act	83		
7	AS-Admirality Suit.	1		
8	BLAPL-Bail Application.	3132		
9	CEREF-Reference under Central Excise Act.	1		
10	CMAPL-Miscellaneous Applications.	3297		
11	CMPAT-Company Act.	80		
12	CMP-Civil Miscellaneous Petition	2585		
13	COA-Appeals against judgement in Comp.Pet.	19		
14	COAPL-Appl.in pending Proceeding(Comp. Act.)	2		
15	CONTAC-Appeals against orders in Civil Contempt	11		
16	CONTAR-Appeals against orders in Crl.Cont.matter	1		
17	CONTC-Cotempt of Court Cases (Civil contempt)	9692		
18	CONTC(CPC)-Contempt Petition in Cuttack Bench	28		
19	CONTC(CP)-Contempt Petition in Bhubaneswar Bench	35		
20	CONTR-Proceeding relating to Criminal Contempt	224		
21	COPET-Orginal Petition (Companies Act.)	124		
22	CRA-Criminal Appeals	1003		
23	CRLA-Appeal against Judgement/Sentence.	11562		
24	CRLLP-Appl.for leave to appeal US 378 Cr.P.C.	1353		
25	CRLMA-Other Miscellaneous Application.	892		
26	CRLMC-Appl.under Sec.482 Cr.P.C.	4062		
27	CRLMP-Criminal Miscellaneous Petition	883		
28	CRLREV-Criminal Revision.	9671		
29	CRLTR-Original Trial.	1		
30	CRMC-Criminal Miscellaneous Case	27		
31	CRP-Revision Petition.	190		
32	CRREV-Criminal Revision	245		
33	CS(OS)-Civil suits.	1		
34	CUSREF-Reference under Customs Act.	1		
35	CVA-Civil Appeals	2		
36	CVREV-Civil Revision.	16		
	CVRLV-Civil Revision.			
37 38		20 6		
	DSREF-Confirmation under Sec.336 Cr.P.C.	1		
39	EC-Execution Case.			
40	ELA-Appeals from Judgement in Election Pet.	14		
41	ELPET-Election Petitions.	23		
42	EXFA-Execution First Appeal.	2		
43	EXOS-Execution Application.	4		
44	EXP-Execution Petition.	36		
45	FA-First Appeal	135		
46	FAO-First Appeal from Orders.	3128		
47	FA(OS)-FA from Judgement in original suits.	1		
48	GA-Government Appeals	107		
49	GCRLA-Government Appeals	403		
50	GUAP-Pet. under Guardianship and Wards Act.	22		
51	IP(M)-Main Petition (Insolvency Act)	1		
52	ITA-Appeals Income-tax	258		
53	JCRA-Jail Criminal Appeals	13		
54	JCRLA-Jail Criminal Appeal	978		
55	JCRLRV-Jail Criminal Revision.	10		
56	JCRMC-Jail Criminal Misc.Case.	1		
		826		
57	LAA-Appeals (Land Acquisition Act)	820		

60 MAC-Motor Accident Claims. 1 61 MAC-Motor Accident Claims. 1 62 MA-Miscellaneous Appeals 46 63 MATA-Matrimonial Cases (Appeals) 1293 64 MFA-FA against Spl. Jurisdiction Cases. 59 65 MJC-Misc.Judical Case. 59 66 MSA-SA from judgements in Misc. Cases. 101 67 OCRMC-Original Jurisdiction case (Writ) 420 69 OREF-References. 1 70 OOS-Original Suit. 1 71 OTA-Other Tax Applications. 60 72 OTC-Other Tax Case. 1 73 OVTA-Tax Appeal Inder OVAT Act 827 75 RPFAM-Revision US 19 0f Family Court Act. 827 76 RSA-Second Appeal from Judgement and Decree. 6880 77 RVWPET(RPC)-Review Petition in Cuttack Bench 23 78 RVWPET(RPC)-Review Petition in Cuttack Bench 21 80 SAO-Second Appeal from Appeallate Order. 211 81 SAS-Second Appeal Sa	60	MACA-Motor Accident Appeals	5507
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87STREV-Sales Tax Revision.46088TA-Tax Appeal1189TREV-Tax Revesion890TRPCRL-Transfer Petition for transfer of Crl. Proceeding18191TRP(C)-Transfer Petition under Sec.24 CPC85992WA-Appeals before DB against SB Judgement282593WPC(OAB)-Original Application in Berhampur Bench1094WPC(OAC)-Original Application in Cuttack Bench121695WPC(OAPC)-Original Application (Provisional) in Cuttack Bench4097WPC(OAPC)-Original Application Permission Petition in Cuttack2498WPC(OAS)-Original Application in Sambalpur Bench3499WPC(CAC)-Transfer Application in Cuttack Bench11101WPC(TAC)-Transfer Application Permission Petition in Cuttack24100WPC(OAS)-Original Application in Cuttack Bench11101WPC(TAC)-Transfer Application in Cuttack Bench11101WPC(TAC)-Transfer Application in Cuttack Bench11101WPC(TAC)-Transfer Application in Cuttack Bench11101WPC(T)-Temporary Number in Bhubaneswar5102WP(C)-Writ Petition under Art.226 and 227.59441	86	STAPL-Appl.for direction to make a reference.	2
88TA-Tax Appeal1189TREV-Tax Revesion890TRPCRL-Transfer Petition for transfer of Crl. Proceeding18191TRP(C)-Transfer Petition under Sec.24 CPC85992WA-Appeals before DB against SB Judgement282593WPC(OAB)-Original Application in Berhampur Bench1094WPC(OAC)-Original Application in Cuttack Bench121695WPC(OAC)-Original Application in Bhubaneswar Bench60596WPC(OAPC)-Original Application (Provisional) in Cuttack Bench4097WPC(OAPC)-Original Application Permission Petition in Cuttack2498WPC(OAS)-Original Application in Sambalpur Bench3499WPC(TAC)-Transfer Application in Cuttack Bench11101WPC(T)-Temporary Number in Bhubaneswar5102WPC()-Writ Petition under Art.226 and 227.59441	87		460
90TRPCRL-Transfer Petition for transfer of Crl. Proceeding18191TRP(C)-Transfer Petition under Sec.24 CPC85992WA-Appeals before DB against SB Judgement282593WPC(OAB)-Original Application in Berhampur Bench1094WPC(OAC)-Original Application in Cuttack Bench121695WPC(OA)-Original Application in Bhubaneswar Bench60596WPC(OAPC)-Original Application (Provisional) in Cuttack Bench4097WPC(OAPC)-Original Application Permission Petition in Cuttack2498WPC(OAS)-Original Application in Sambalpur Bench3499WPCRL-Pet.UA.226 for Writ of Habeas Corpus.225100WPC(TAC)-Transfer Application in Cuttack Bench11101WPC(T)-Temporary Number in Bhubaneswar5102WP(C)-Writ Petition under Art.226 and 227.59441			
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91TRP(C)-Transfer Petition under Sec.24 CPC85992WA-Appeals before DB against SB Judgement282593WPC(OAB)-Original Application in Berhampur Bench1094WPC(OAC)-Original Application in Cuttack Bench121695WPC(OA)-Original Application in Bhubaneswar Bench60596WPC(OAPC)-Original Application (Provisional) in Cuttack Bench4097WPC(OAPPC)-Original Application Permission Petition in Cuttack2498WPC(OAS)-Original Application in Sambalpur Bench3499WPCRL-Pet.UA.226 for Writ of Habeas Corpus.225100WPC(TAC)-Transfer Application in Cuttack Bench11101WPC(T)-Temporary Number in Bhubaneswar5102WP(C)-Writ Petition under Art.226 and 227.59441	90	TRPCRL-Transfer Petition for transfer of Crl. Proceeding	181
93WPC(OAB)-Original Application in Berhampur Bench1094WPC(OAC)-Original Application in Cuttack Bench121695WPC(OA)-Original Application in Bhubaneswar Bench60596WPC(OAPC)-Original Application (Provisional) in Cuttack Bench4097WPC(OAPPC)-Original Application Permission Petition in Cuttack2498WPC(OAS)-Original Application in Sambalpur Bench3499WPCRL-Pet.UA.226 for Writ of Habeas Corpus.225100WPC(TAC)-Transfer Application in Cuttack Bench11101WPC(T)-Temporary Number in Bhubaneswar5102WP(C)-Writ Petition under Art.226 and 227.59441			
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95WPC(OA)-Original Application in Bhubaneswar Bench60596WPC(OAPC)-Original Application (Provisional) in Cuttack Bench4097WPC(OAPPC)-Original Application Permission Petition in Cuttack2498WPC(OAS)-Original Application in Sambalpur Bench3499WPCRL-Pet.UA.226 for Writ of Habeas Corpus.225100WPC(TAC)-Transfer Application in Cuttack Bench11101WPC(T)-Temporary Number in Bhubaneswar5102WP(C)-Writ Petition under Art.226 and 227.59441	93	WPC(OAB)-Original Application in Berhampur Bench	10
96WPC(OAPC)-Original Application (Provisional) in Cuttack Bench4097WPC(OAPPC)-Original Application Permission Petition in Cuttack2498WPC(OAS)-Original Application in Sambalpur Bench3499WPCRL-Pet.UA.226 for Writ of Habeas Corpus.225100WPC(TAC)-Transfer Application in Cuttack Bench11101WPC(T)-Temporary Number in Bhubaneswar5102WP(C)-Writ Petition under Art.226 and 227.59441	94	WPC(OAC)-Original Application in Cuttack Bench	1216
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99WPCRL-Pet.UA.226 for Writ of Habeas Corpus.225100WPC(TAC)-Transfer Application in Cuttack Bench11101WPC(T)-Temporary Number in Bhubaneswar5102WP(C)-Writ Petition under Art.226 and 227.59441	97		24
100WPC(TAC)-Transfer Application in Cuttack Bench11101WPC(T)-Temporary Number in Bhubaneswar5102WP(C)-Writ Petition under Art.226 and 227.59441	98	WPC(OAS)-Original Application in Sambalpur Bench	34
101WPC(T)-Temporary Number in Bhubaneswar5102WP(C)-Writ Petition under Art.226 and 227.59441	99	WPCRL-Pet.UA.226 for Writ of Habeas Corpus.	225
102WP(C)-Writ Petition under Art.226 and 227.59441	100	WPC(TAC)-Transfer Application in Cuttack Bench	11
	101	WPC(T)-Temporary Number in Bhubaneswar	5
Grand Total 143658	102	WP(C)-Writ Petition under Art.226 and 227.	59441
		Grand Total	143658